## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 80/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: Smt. Saroj Lokhande

V/s.

M/s. Nigo's Properties Limited & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

| S. No | . NAME         | DESIGNATION  | SIGNATURE |
|-------|----------------|--------------|-----------|
| 35    | Mishita        | Associate    | Ham       |
|       | Sharma         |              | -         |
|       | ilb (Forteh    | nioners)     |           |
|       | DSIK light     |              | 2         |
| 35    | Harsh Keshon   | Advocate for | Houg      |
|       | Harsh Kesheria | fepondods    | Hora      |
|       | PCC            |              |           |

## ORDER

## TCP No.80/397-398/NCLT/MB/MAH/2014

At request of the parties, list this matter on 26.2.2018.

Sd/-V. NALLASENAPATHY Member(Technical)

B. S. V. PRAKASH KUMAR Member (Judicial)